SHRI P. V. NARASIMHA RAO: It was as far back as in 1971 that the Indian Ocean was designated for all time as a zone of peace.

So far as the declaration part is concerned, it has been done by the United Nations, and when it has been done by the United Nations; it is an attempt deemed to have been made by every nation which is represented in the United Nations. not merely a question of declaration; it is a question of how we enforce the declaration and that is what it is all about. (Interruptions) It is not possible to permit....

SHRI NIREN GHOSH: Is this not a hostile act by these Super Powers?

SHRI P. V. NARASIMHA RAO: The United Nations is going to convene a conference on whatever further declarations are to be made. is better that we leave it to that conference.

SHRI R. L. BHATIA: What is happening in Diego Garcia is the strengthening the fleet of U.S. warships which are 37 in number by now. Have you raised any protest against it to them, the US Government, in this respect? He has mentioned in that statement that this matter should be raised by public opinion. measures he has adopted for raising public opinion against this?

SHRI P. V. NARASIMHA RAO: I have already said that this matter has been taken up. We have conveyed our concern at the highest level. But what remains to be done is mobilization of world opinion, particularly the opinion of the littoral countries; not that the littoral countries have not expressed themselves so far; they But this has to be done again and again until we suceed in our objectives. That is why this conference is being planned and we are making elaborate arrangements to see that the conference is successful.

## Former Prime Minister's secret meeting with South African Prime Minister

JUNE 19, 1980

\*172. SHRI INDRAJIT GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the then Prime Minister, Shri Morarii Desai, had a secret meeting with the South African Prime Minister at Frankfurt: and
- (b) if so, whether the purpose and content of these talks have been ascertained?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) According to available information. Shri Morarji Desai had a meeting in Frankfurt in June, 1979. with the South African Foreign Minister, Mr. R. S. Botha. This has been confirmed by Shri Morarji Desai himself in his statement to the press reported on 16 May, 1980.

(b) Government have made efforts to ascertain the purpose and content of the talks but without cuscess, as there is no record of the meeting available

SHRI INDRAJIT GUPTA: I would like to know, as far as the Minister is aware, whether this is the first occasion at least since independence when a Minister of the Central Government of India has had any personal contact with Minister level representative of the South Government or whether there have been any other occasions when such talks have taken place or contacts have taken place?

SHRI P. V. NARASIMHA RAO: As far as I am aware, this is the first occasion. There is a total ban on Indian nationals going to South Africa on business or for leave alone the heads of the Governments or members of the government talking to each other.

SHRI INDRAJIT GUPTA: In that case, if that is the interpretation of

the Government of India's stand, I think it would appear that the former Prime Minister committed breach of the existing principles and decisions which the government has taken in this regard. I should like to know from him whether the government has expressed its disapproval. It has not, as far as I know. because a few days ago when were talking about Moshe Dayan's visit, we were told that there were no records available. It was made to appear that such a talk which carried out secretly was harmful to the country's image abroad and on. In the case of South India since the days of Mahatma Gandhi has been in the forebront of the struggle against apartheid Morarji Desai claims to be a disciple of Gandhiji. In that sense, appearing that he had a secret meeting at Frankfurt air port with South African Minister, would not do damage to the image of India, particularly in the eyes of the people of Africa and South Africa. that point of view should not the government express itself and make its position clear?

SHRI P. V. NARASIMHA RAO: am expressing the view of the vernment, here and now that this was not the proper thing to do. lations with the people of Africa have been so good and friendly and we have been helping right from the beginning, not recently. This history is more than half a century old. So I do feel, Gevernment feel that a meeting this would certainly create misunderstanding not only between the people of South Africa and ourselves but between us and the people of other African countries, particularly countries like Namibia which are struggling against foreign domination. So, I am sure that it was not proper thing to do.

SHRI G. M. BANATWALLA: The hon. Minister just now said that such a meeting would create wrong

impressions on the people of South Africa. But we would like to know definitely from the government whether any wrong impressions were created and if so what steps the government took immediately on assumption of office in order to see that any mischief done by such a secret meeting is corrected and things put properly.

SHRI P. V. NARASIMHA RAO: Minister standings would come only when the information that a meeting like this has taken place, becomes known. This knowledge has come to the world only recently. Now we are taking steps to see that there is no further misunderstanding. As I said on a previous occasion, the exposure of this meeting on the floor of this House is also a step in that direction.

श्री मिलक एम . एम . ए . सां: अध्यक्ष महादय, पिछले चन्द दिनों में दो सीकेट मीटिंग्ज की बात हमारी नालिज में आई है। में मंत्री महादय से जानना चाहता हूं कि क्या जनता पार्टी की ह्कूमत के पिछले तीन सालों के दौरान इन दो मीटिंग्ज के अलावा दूसरे देशों के साथ कोई और साज-बाज करने की इत्तिला है ?

श्री पी. वी. नरिसंह राव: अभी तक नी मीनहीं जानता, लोकन अगर कोई जैर जानकारी होगी, तो सदन के सामने परा कहागा।

PROF. K. K. TEWARY: The hon. Minister admitted that the surreptitious meeting of the former Prime Minister with some representative of the—Prime Minister of South Africa violated all norms and considerations; he admitted on the floor of the House. Will he initiate a move to condemn this violation?

SHRI P. V. NARASIMHA RAO: I do not think there is any need for going further.

श्रीमती कृष्णा साही : भूतपूर्व प्रधान मंत्री श्री मोरारजी देसाई की जो यह गुँप्त बैठक इुई, क्या यह राष्ट्र के हितों के अनुकूल थी .23

और क्या संसद के माननीय सदस्यों का विश्वास इसमें प्राप्त नहीं किया जा सकता था ?

श्री थी. बी. नरसिंह राव: मैं इस प्रदन का जवाब पहले दे चुका हूं।

## पाकिस्तान ब्वारा शस्त्रों को खरोद

\*173. श्रीफॉल चन्द वर्माः श्रीमती प्रमिला वंडवतेः

क्या विविधा मंत्री यह बताने की कृपा करोंगे कि क्या यह स्च है कि पाकिस्तान पश्चिमी देशों से लगातार बड़े पैमाने पर हथियार खरीद रहा है?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Government have seen reports to this effect.

श्री फुलचन्द वर्माः अध्यक्ष महोदय, मीने मंत्री महादय से बहात सीधा और स्पष्ट प्रक्न पुछा था कि पाकिस्तान पश्चिमी देशों से लगातार बड़े पैमाने पर शस्त्र खरीद रहा है क्या इसकी जानकारी उन्हें हैं। इसका उन्होंने यह जवाब दिया है कि उन्होंने इस आशय की खबरें अखबारों में दोखी हैं। मैं समभता हूं कि मेरे प्रश्न का उत्तर नहीं आया है, फिर भी मैं आप के साध्यम से मंत्री महादेय से जानना चाहुंगा कि क्या यह सही है कि फ्रांस से पाकिस्तान आध्निकतम लड़ाक विमान खरीद रहा है, जिससे भारत को सतरा होना स्वाभाविक है? साथ ही मैं यह भी जानना चाहूंगा कि 26 जनवरी, 1980 को फ्रांस के राष्ट्रपति जब भारत आए थे, तो क्या उनसे इस सम्बन्ध मे सरकार की ओर से चर्चा की गई थी और यदि चर्चा की गई थी, तो फ्रांस के राष्ट्रपित की क्या प्रतिकिया शी। उस सम्पूर्ण चर्चा का सम्पूर्ण ब्यौराक्या है ?

SHRI P. V. NARASIMHA RAO: This is the latest that has come to us. A U.N.I. Report Datelined Moscow and quoting Western Diplomatic Sources stated that Pakistan was in the process of buying military equipment worth Rs. 2,000 crores from various Western countries. The Pakistan Embassy New Delhi and the Pakistan

Foreign Office in Islamabad this and the Pakistani Press branded it as a story planted by the Indian Government to cover up its own contract with the Soviet Union, for military equipment. We are aware that Pakistan has been negotiating various manufacturers in the United States and European countries for the purchase of sophisticated equipment and the Report that Pakistan entered the Western Arms market shopping а list worth 2000 crores is not likely Rs. incorrect. However, yet no confirmation regards the number, size and the types of deal that have been finalis-

This is the position. We would certainly get this information in course of time. We are not going to leave it just at that.

श्री फूलचन्द वर्माः अध्यक्ष महोदय, मैं यह कहना चाहता हूं कि पाकिस्तान के पास लड़ाका पनडाब्बियों की संख्या जो है, वह भारत से अधिक है। इसके अलावा पाकिस्तान कुछ पश्चिमी देशों से आधुनिकतम लडाक पनड विवयां सरीदने का सौदा कर रहा है जो इस बात को ध्यान में रखते हुए कि ये जो पनडाब्बियां पाकिस्तान सरीदोगा, उनका **उ**पयोग भारत के खिलाफ हो सकता ह**ै** औ**र** इससे एशिया महादीप की शन्ति को खतरा पैदा हो सकता है, ऐसी स्थिति में क्या भारत भी अपनी रक्षा-पंक्ति को मजबूत करने के लिए दोश की सुरक्षा के लिए विद्यों से इस प्रकार के लड़ाक हथियार, आँजार, विमान और पनड ब्बियां खरीदने का विचार कर रहा है और यदि विचार किया है या इस बारे में कोई सौदा हुआ है, तो उसका सम्पूर्ण ब्यौरा क्या है?

श्री पी. बी. नरिसंह राबः भारत अपनी सुरक्षा के लिए क्या करता है, उसमें पाकि-स्तान या किसी देश विशेष को लाने की आवश्यकता नहीं है। हमारी सुरक्षा की जो आवश्यकतां ए हैं, वे हम जानते हैं और उनको पूरा करने के लिए तत्पर हैं। जहां तक पाकिस्तान का प्रश्न है, हम उन से यह कहने